

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1979**

**TO BE ANSWERED ON THE 20TH DECEMBER 2023/ AGRAHAYANA, 29, 1945
(SAKA)**

CYBER FORENSIC TRAINING LABORATORY

1979 DR. FAUZIA KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of total personnel, prosecutors and judicial officers trained till 2023 in the cyber forensic training laboratory;

(b) the change in numbers, year-wise, since 2020, if any, in the detection and resolution of cases of cyber crimes in India after the launch of training laboratories;

(c) the number of cases registered till 2023 on the cyber-crime prevention against women portal and the data of the content blocked against the number of requests made; and

(d) the measures adopted to induct more trained prosecutors and judicial officers in the cyber training laboratory?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (d):‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes inter-alia including, setting up of laboratories for cyber forensic training,

deployment and training of police personnel, prosecutors and judicial officers, issue notices to any social media platforms to takedown content under the provision of Information Technology Act, 2000 through their Law Enforcement Agencies (LEAs).The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for their capacity building of their LEAs.

The Ministry of Home Affairs (MHA) has provided financial assistance to the tune of Rs. 122.24 crores under the ‘Cyber Crime Prevention against Women and Children (CCPWC)’ Scheme to the States/UTs for their capacity building such as setting up of cyber forensic-cum-training laboratories, hiring of junior cyber consultants and training of LEAs’ personnel, public prosecutors and judicial officers. So far, cyber forensic-cum-training laboratories have been commissioned in 33 States/UTs. So far, more than 24,600 LEA personnel, judicial officers and prosecutors have been provided training on cyber crime awareness, investigation, forensics etc. Advisories have also been issued to States/ UTs regarding using these training labs for capacity building of LEA personnel, prosecutors and judicial officers.

MHA has operationalized National Cyber Crime Reporting Portal (NCRP) to provide a centralized mechanism to the citizens for online reporting of all types of cyber crime incidents, with a special focus on cyber crimes against women and children.

Cyber crime incidents reported on the National Cyber Crime Reporting Portal are routed automatically, based on the information provided by the complainant, to the respective State/UT Law Enforcement Agency for further handling, their conversion into FIRs and subsequent action thereon, as per the provisions of the law. 177223 incidents related to Child Pornography/ Rape Gang Rape have been reported from 30.08.2019 to 13.12.2023 on the NCRP. 362 content takedown actioned as per the data updated by State/UT LEAs on the NCRP dashboard. The National Crime Records Bureau (NCRB) has been notified by the Government of India as a nodal agency to issue notices under section 79(3) (b) of IT Act, 2000 to take down content from any social media platform and notices are issued based on the requests made by various agencies of Centre and in some cases by State/UT LEAs.

The NCRB compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2022. As per the data published by the NCRB, the year wise details of cases registered and cases convicted under cyber crimes (involving communication devices as medium/target) during the period from 2020 to 2022 are as under:

Year	2020	2021	2022
Cases registered under cyber crimes	50,035	52,974	65,893
Cases convicted under cyber crimes	1110	491	1118
